

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

Writ Petition (Civil) No.249/2021

MONICCA AGARWAAL

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

O R D E R

The grievance no more survives and we hope will not arise again.

The Writ Petition accordingly stands disposed of.

Pending applications also stand disposed of.

.....J.
(SANJAY KISHAN KAUL)

.....J.
(M.M. SUNDRESH)

New Delhi;
11th January, 2022

ITEM NO.13

Court 6 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No.249/2021

MONICCA AGARWAAL

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 134217/2021 - CLARIFICATION/DIRECTION
IA No. 143305/2021 - INTERVENTION/IMPLEADMENT
IA No. 134215/2021 - INTERVENTION/IMPLEADMENT
IA No. 128156/2021 - INTERVENTION/IMPLEADMENT)

Date : 11-01-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. K. M. Nataraj, Ld. ASG
Mr. Gurmeet Singh Makker, AOR
Ms. Swati Ghildiyal, Adv.
Mr. Rajat Nair, Adv.
Mr. Udai Khanna, Adv.
Mr. B. K. Satija, AOR

Ms. Garima Prasad, Sr. Adv./ AAG
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Dr. Nirmal Chopra, AOR

Mr. Prashant Bhushan, AOR
Mr. Rahul Gupta, Adv.

Mr. Ankur Chawla, Adv.
Mr. Rahul Pratap, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Writ Petition stands disposed of in terms of the
signed order.

Pending applications also stand disposed of.

(RASHMI DHYANI)
COURT MASTER

(RAM SUBHAG SINGH)
BRANCH OFFICER

(signed order is placed on the file)